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- * IN THE HIGH COURT OF DELHI AT NEW DELHI
- + RFA 27/2008 and CM APPL. 1042/2008

 OASIS TOURS INDIA P. LTD. THR. ITS MANAGING
 DIRECTOR

.....Appellant

Through: None.

versus

AIR INDIA LTD. & ANR.

....Respondents

Through: None.

CORAM:

HON'BLE MR. JUSTICE PURUSHAINDRA KUMAR KAURAV

ORDER 22.10.2024

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- 1. None appears on behalf of the parties.
- 2. List on 28.10.2024 in 'Regulars'.

PURUSHAINDRA KUMAR KAURAV, J

OCTOBER 22, 2024/MJ